## THE GAUHATI HIGH COURT AT GUWAHATI (HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH) NO. HC.VII-06/3993 /2024/A

From :-

Shri Utpal Rajkhowa,

Registrar (Vigilance), Gauhati High Court,

Guwahati

To,

The District & Sessions Judge,

Sivasagar

Dated Guwahati, the 20 Mapril, 2024

Sub:-

Permission to avail Leave Travel Concession (LTC)

Ref:-

Your letter no. DJSV/2007, dated 02.04.2024

Madam,

With reference to the above, I am directed to inform you that Smti. Jyotshna Das, Addl. Sessions Judge-cum-Special Judge (POSCO), Sivasagar, has been allowed to modify her previous LTC permission that was granted to her vide this Registry's letter no. HC.VII-06/3264/2024/A, dated 28<sup>th</sup> March, 2024. Now, she has been granted permission to avail LTC for the block period of 2022-2025, to travel to Jammu & Kashmir and return (from Sivasagar to Guwahati by her own car, Guwahati to Delhi and Delhi to Srinagar by flight, Srinagar to Sonamarg, Aru Valley, Gulmarg, Pahalgam, Doodh Pathri, Dal Lake, Nigeen Lake, Betaab Valley, Gurez Valley, Vaishno Devi and back by rented vehicle and from Jammu to Delhi and Delhi to Guwahati by flight and Guwahati to Sivasagar by own car), along with her husband and minor daughter, w.e.f. 12.04.2024 to 20.04.2024, by the shortest possible route, as per existing Rules.

Smti. Das may be informed accordingly.

Thanking you.

Yours faithfully,

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## **REGISTRAR (VIGILANCE)**

Memo No. HC.VII-06/<u>3994-399</u>+ /2024/A. Dated 36 April, 2024 Copy to:-

- 1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
- 2. Smti. Jyotshna Das, Addl. Sessions Judge-cum-Special Judge (POSCO), Sivasagar, for information.
- 3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

REGISTRAR(VIGILANCE) 18 34.04.2024